

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

O.A.No.524/2002

Date of order: 5.12.2002

Jai Bhagwan, S/o Sh.Ratan Singh, Ticket Collector, Western Railway, Ajmer Division, Ajmer.

...Applicant.

Vs.

1. Union of India through General Manager, Western Rly, Churchgate, Mumbai.
2. The Divisional Railway Manager, Western Railway, Ajmer Division, Ajmer.

...Respondents.

Mr.Shiv Kumar - Counsel for applicant.

CORAM:

Hon'ble Mr.H.O.Gupta, Administrative Member

Hon'ble Mr.M.L.Chauhan, Judicial Member.

ORDER (ORAL)

In this O.A, the applicant has prayed for appropriate direction to consider the case of the applicant in the light of the Railway Board letter dated 31.12.01 (Annex.A6) to grant him the pay scale Rs.6500-10500/- or at least Rs.5500-9000 or Rs.5000-8000 with basic pay of Rs.6500/-.

2. Heard the learned counsel for the applicant at length. The submission of the learned counsel for the applicant is that according to the Railway Board letter dated 31.12.01 (Annex.A6), the applicant being a Sportsman and had participated at international level is entitled to grant of higher pay scale but he has not been so granted. He further submitted that the applicant is fully qualified and covered by the letter dated 31.12.01. The applicant had made representation (Annex.A2 & A3). Though the same were forwarded to the higher authorities but no decision has been taken as yet.

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3. Without going to the merit of the case, we feel that the respondents should consider the representation of the applicant and decide the same.

3.1. Accordingly, this O.A is disposed of at the admission stage with the direction to the applicant to send a fresh representation to respondent No.1 alongwith a copy of this order and copy thereof to respondent No.2 for information, within 15 days from today, by speed post ~~to~~ to avoid delay, in that event, the respondent No.1 is directed to dispose of the representation within 6 weeks of its receipt, and if according to the rules the applicant is entitled for any benefit, the same may be granted within the said period.



(M.L.Chauhan)

Member (J)



(H.O.Gupta)

Member (A)